

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

178

BENCH-II


CA No. 708/KB/2018
CP No. 260/2016

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 7TH SEPTEMBER, 2018, 10:30 A.M

Name of the Company	Maheshwari Mining Pvt. Ltd.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

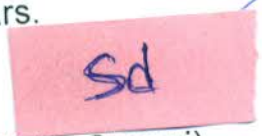
1. Mrs. Manju Bhutoria, Advocate } applicant.
2. Mr. N. Gurusamy, FCA }


N. Gurusamy
07/09/2018

ORDER

Ld. Counsel for the petitioner company appears.

Heard. Reserved for order.


(M. B. Gosavi)
Member(J)